

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA no. 131 of 2013 and IA no. 132 of 2013 in  
DFR no. 2245 of 2012**

**Dated : 23<sup>rd</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Karnataka Power Transmission Corporation Ltd.  
& Anr. ...Appellant(s)**

**Versus**

**M/s. Ugar Sugar Works Ltd. & Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Sriranga S.**

**Counsel for the Respondent(s):**

**ORDER**

At the request of the Learned Counsel for the Applicant/Appellant,  
post the matter for hearing the application to condone the delay on  
**01.05.2013 at Delhi Bench.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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